

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
CENTRAL DISTRICT, TIS HAZARI COURTS : DELHI**

C I R C U L A R

For smooth functioning and for proper maintenance of record of bail application(s) filed during investigation and for consolidating the same with trial court record, following directions are being issued to be followed by all concerned :

- (i) The Bail & Filing Section (Central) shall send all the decided bail applications including bail application(s)/anticipatory bail application(s)/misc. application(s)/any other bail application(s) along with the orders (duly paginated) to the court of Ld. Metropolitan Magistrate including Mahila Courts having jurisdiction over the concerned Police Station w.e.f 01.07.2023.
- (ii) All the Ahlmad/Assistant Ahlmad of the concerned Metropolitan Magistrate shall attach such bail application(s) with the chargesheet.
- (iii) The practice of consigning the decided bail application(s)/anticipatory bail application(s)/misc. application(s)/any other bail application(s) to the Record Room by the Bail & Filing Section (Central) is discontinued w.e.f 01.07.2023.
- (iv) The Branch In-charge, Record Room (Sessions), Tis Hazari Court is also directed to consign the decided bail application(s)/misc. application(s) from January, 2021 till 30.06.2023 on priority basis.
- (v) The Branch In-charge, Bail & Filing Section, Central District, Tis Hazari Court, Delhi shall make necessary arrangement.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs).

ARUN KUMAR GARG 06/06/2023
ARUN KUMAR GARG

**Additional District Judge - 05 /
Officer-in-charge, Ball & Filing Section
Central District, Tis Hazari Court, Delhi**

No.22449-22674/Cir./B&F(C)/THC/2023 Delhi, the dated **05 JUN 2023**

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All Ld. Judicial Officers posted in Central District, THC, Delhi.
3. The Chief Metropolitan Magistrate/Addl. Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
4. The Ahlmads/Assistant Ahlmads posted in all Magisterial Courts of Central District, Tis Hazari Court, Delhi for strict compliance.
5. P.S. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
6. The Branch In-charge, Judicial Branch, Bail & Filing Branch, Facilitation Center, Computer Branch, IT Cell and O/o CMM, Central District, THC, Delhi.
7. The A.O.(J)/Branch In-charge, Record Room (Sessions), Tis Hazari Court, Delhi for compliance.
8. Dealing Officials LAYERS & Website for uploading on LAYERS & Website.

ARUN KUMAR GARG 06/06/2023
**Additional District Judge - 05 /
Officer-in-charge, Ball & Filing Section
Central District, Tis Hazari Court, Delhi**